GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 69 ANSWERED ON 4TH DECEMBER, 2025

CHENNAI-TIRUPATI HIGHWAY PROJECT

*69. SHRI MADDILA GURUMOORTHY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received public representations or demands for additional infrastructure along the ongoing Access Controlled Highway Project (Chennai-Tirupati Package II) in the State of Andhra Pradesh particularly between kilometre 61+510 to kilometre 81+540 on National Highway (NH)-716 and kilometre 97+100 to kilometre 114+500 on NH-71 and if so, the details thereof;
- (b) whether the Government has assessed the feasibility of incorporating these demands into the current scope of work under the hybrid annuity mode and if so, the details thereof along with the timeline for their inclusion and execution;
- (c) if not, the reasons for exclusion despite growing public necessity in the Tirupati Lok Sabha Constituency; and
- (d) whether the Government would direct the concessionaire to accommodate these public infrastructure needs to ensure equitable access and road safety and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 69 ANSWERED ON 4^{TH} DECEMBER, 2025 ASKED BY SHRI MADDILA GURUMOORTHY REGARDING 'CHENNAI-TIRUPATI HIGHWAY PROJECT'.

- (a) Yes sir. Details of representations/demands received from Member of Parliament and other public representatives requesting additional facilities along the Chennai-Tirupati Package-II are at Annexure-A.
- (b) to (d) For convenience and safety of the local road users, continuous service road is provided on both sides of the highway along with provisions of entry/exit, Vehicular Underpass (VUP), etc. Details of the locations of Entry/Exit, VUP and other facilities provided are at Annexure-B.

The provision of frequent entry/exit points in Access-Controlled highway would lead to safety hazards and reduce the traffic efficiency. Hence, additional entry/exit is not proposed.

For the demands related to VUP without entry/exit, the feasibility of providing VUP near km 110+500 is being explored (other locations were found not feasible in view of provisions already made in the project).

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 69 ANSWERED ON 4^{TH} DECEMBER, 2025 ASKED BY SHRI MADDILA GURUMOORTHY REGARDING 'CHENNAI-TIRUPATI HIGHWAY PROJECT'.

Details of representations received from Members of Parliament/Public Representatives requesting additional facilities in Tirupati-Chennai Package-II in Andhra Pradesh and Tamil Nadu

S.No.	Description of Request	Action Taken/ Present status
1	2	3
Km 61	+510 - Km 81+540 of NH-716	
1	accessing Sai Baba temple by pilgrims (Km 72+200)	In the ongoing scope of the project, LVUP is proposed at Km 71+900, which is connected through Service Road on both sides. Therefore, the same may be utilized for U-turn facility.
2	Carriageway to Service Road for accessing Government hospital, Nagari, Fire station, Sai Baba temple, Haritha Tourism resort (Km 71+900)	
Km 97	/+100 - Km 114+500 of NH-71	
3		

4	1. VUP at Km 111+700	Feasibility for providing additional VUP (without entry/exit) near Km 110+500 is being explored
5	accessing Garudavaradhi	Providing entry/exit at the requested location is technically not feasible. Entry/Exit provided at Km 105+175 may be utilized to access the Main Carriageway
6	-	Providing entry/exit at the requested location is technically not feasible. Entry/Exit provided at Km 105+175 may be utilized to access the Main Carriageway.

ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF LOK SABHA STARRED QUESTION NO. 69 ANSWERED ON 4^{TH} DECEMBER, 2025 ASKED BY SHRI MADDILA GURUMOORTHY REGARDING 'CHENNAI-TIRUPATI HIGHWAY PROJECT'.

	Tirupati Chennai Acce	ss Controlled Highway Package II	
	Locations of Enti	y / Exit, Crossing Structures	
S. No.	Chainage	Location of Entry & Exit	
Sectio	n-I : NH-716 from Km 61+5	10 to Km 81+540	
1	Km 64+305	Taduku & V.K.R Puram Village	
2	Km 66+815	Nethankandriga Village	
3	Km 81+540	Puttur Village	
Sectio	n II : NH-71 from Km 97+1	00 to Km 114+500	
4	Towards Chittoor side	Thondavada Village	
	(Km 0+300)		
5	Km 98+305	Mallavaram Village	
6	Km 103+135	Avilala Village	
7	Km 105+175	Vedantha Puram Village	
8	Towards Renigunta side	Elamandyam	
	(Km 1+300)		
9	Towards Chennai side	Thukivakam	
	(Km 114+500)		
		rade Separated Structures	
S. No.	71	Location	
Sectio	n-I : NH-716 from Km 61+5	10 to Km 81+540	
1	VUP - 2 Nos.	Km 67+758 & Km 69+867	
2	LVUP - 4 Nos.	Km 62+900, Km 65+000,	
		Km 71+880 & Km 77+223	
3	Flyover - 1 No.	Km 68+907	
4	VOP - 1 No.	Km 75+020	
Sectio	n II : NH-71 from Km 97+1	00 to Km 114+500	
1	VUP - 2 Nos.	Km 99+645 & Km 102+200	
2	LVUP - 2 Nos.	Km 106+800 & Km 108+570	
3	SVUP - 1 No.	Km 97+186	
4	Flyover - 3 Nos.	Km 97+100, Km 103+965 &	
		Km 114+425	
